

inhabited by Bodo tribals, discussions are being undertaken with linguistic and ethnic groups, educationists. Sahitya Sabhas to evolve an acceptable formula.

Infrastructure Development in Tribal Areas

4035. SHRIMATI JAYANTI PATNAIK : Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to introduce a centrally sponsored scheme for the infrastructure development in the tribal areas;

(b) if so, the details thereof; and

(c) the steps taken proposed to expedite the implementation of the above proposal in each tribal populated State ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No, Sir.

(b) and (c). Questions do not arise.

Steps to Control Pollution Caused by Paper Industries

4036. SHRI V. SOBHANADREESWARA RAO :
DR. T. KALPANA DEVI :

Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to conduct any survey to assess the pollution caused by paper industries in the country; and

(b) if so, the guidelines the Central Control Board propose to lay down to check the pollution caused by such industries in order to preserve the ecological balance and healthy environment ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) A survey has already been conducted to assess the pollution caused by paper industries.

(b) Minimal National Standards and time frame for control of pollution in a phased manner, have been laid down by the Central Pollution Control Board. A Task Force has also been set up to monitor the implementation of the standards within the given time.

[*Translation*]

Arrest of Drug Pedlars in Delhi

4037. SHRI AKHTAR HASAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of charas, opium and smack pedlars arrested by police of various police stations in Delhi during the period from January 1985 to 30th June, 1986;

(b) the name of the Police Station where maximum number of such cases have been detected;

(c) whether a number of people are seen roaming in Gole Market area under the influence of charas and smack; and

(d) if so, the steps taken or proposed to be taken by the local police to deal with the drug pedlars and consumers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD) : (a) 3187 such persons were arrested by Delhi Police during the period from January, 1985 to 30th June, 1986.

(b) Police Station Pahar Ganj, Delhi.

(c) No, Sir.

(d) Does not arise.

[*English*]

Activities of Prepak in Manipur

4038. SHRI ANANDA PATHAK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the activities of the People's Revolutionary